

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Jammu, 01<sup>st</sup> May, 2023**

**S.O 236 .—** In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O.119 of 2021 dated 07-04-2021 and in supersession of notifications S.O. 21 of 2022, dated 19-01-2022, S.O. 64 of 2023 dated 02-02-2023 and S.O. 129 of 2023, dated 10-03-2023, the Government hereby appoint the following Judicial officers as Special Judges Anti Corruption for trial of offences specified in Section 4 of the said Act within the territorial jurisdiction shown against each:

| <b>S. No.</b> | <b>Name of the Judicial Officer</b> | <b>Place of posting/ Jurisdiction</b>  |
|---------------|-------------------------------------|--|
| 01            | Ms Bala Jyoti                       | Special Judge, Anti-corruption Court (CBI Cases), Jammu.   |
| 02            | Shri S C Kattal                     | Special Judge, Anti-corruption Court(CBI Cases), Srinagar  |
| 03            | Shri Balbir Lal                     | Additional District and Sessions Judge Anantnag (designated Special Court under Prevention of Corruption Act). |
| 04            | Ms Kusum Lal Padita                 | Additional District and Sessions Judge Kathua (designated Special Court under Prevention of Corruption Act).   |
| 05            | Shri Surinder Singh                 | Special Judge Anti Corruption Srinagar.  |

*Recd*



|    |                        |   |
|----|------------------------|---|
| 06 | Shri Om Prakash Thakur | Additional District and Sessions Judge Pulwama (designated Special Court under Prevention of Corruption Act). |
|----|------------------------|---|

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/8/2022-10.

Dated. 01 -05-2023.

**Copy to the:**

1. Ld. Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary) Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh at Jammu. This is with reference to his letter No. 21590/RG/GS dated 28-04-2023.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. All Concerned Judicial Officers
8. Director Anti-Corruption Bureau, J&K, Jammu.
9. Director, Archeology, Archives and Museums, J&K, Jammu.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.

  
01.05.23  
(Ashish Gupta)

**Additional Secretary to Government**